

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT

NOTIFICATION

Dated, Shillong the 24th March, 2015.

No. LJ(A) 4/2000/105. – In pursuance to rule 114 of the Meghalaya Treasury Rules 1985, Shri D. Lyngdoh, on his promotion as Under Secretary to the Government of Meghalaya, Law Department shall continue to act as the Drawing & Disbursing Officer for the office of the Advocate General, Additional Advocate General and Senior Government Advocate, High Court of Meghalaya as authorised vide notification No. LJ(A) 4/2000/70 dated 20th August, 2009 until further orders.


(L.M. Sangma)

Secretary to the Government of Meghalaya,
Law Department.

Memo No. LJ(A) 4/2000/105-A

Dated, Shillong the 24th March, 2015.

Copy to,-

1. The Accountant General (A&E), Meghalaya, Shillong.
2. The Advocate General, Meghalaya/ Additional Advocate General's, Meghalaya/ Sr. Government Advocate, Meghalaya.
3. The Treasury Officer, Shillong North Treasury, Shillong.
4. The Branch Manager, SBI, Main Branch/ Laitumkhrah Branch.
5. Shri D. Lyngdoh, Under Secretary to the Government of Meghalaya, Law Department for information and necessary action.

By Order etc.



Secretary to the Government of Meghalaya,
Law Department.